

## RAJYA SABHA

Wednesday, the 14th March, 1962/the  
23rd Phalguna, 1883 (Saka).

The House met at eleven of the  
Clock, MR. CHAIRMAN in the Chair.

### ORAL ANSWERS TO QUESTIONS

#### APPOINTMENT OF INDIAN HIGH COM- MISSIONER TO TANGANYIKA

\*15. SHRI M. P. BHARGAVA: Will  
the PRIME MINISTER be pleased to  
state:

(a) the date on which the Indian  
High Commissioner to Tanganyika  
was appointed;

(b) the date on which he presented  
his credentials;

(c) the time lag between the date  
of appointment and the date of pre-  
senting the credentials; and

(d) whether it is a fact that due to  
this time lag, the Indian High Com-  
missioner lost his seniority amongst  
the Heads of Diplomatic Missions in  
Tanganyika?

THE DEPUTY MINISTER OF EX-  
TERNAL AFFAIRS (SHRIMATI  
LAKSHMI MENON): (a) 9th December,  
1961.

(b) 9th January, 1962.

(c) One month.

(d) Yes, if during the time lag  
any other Ambassador has presented  
the credentials.

SHRI M. P. BHARGAVA: May I  
know, Sir, whether it is a fact that  
the Indian High Commissioner in  
Tanganyika was waiting for several  
days for getting his letter of creden-  
tials?

SHRIMATI LAKSHMI MENON: I  
have already said that there was a  
time-lag of one month.

826 RS—1.

#### INDIAN COLLABORATION FOR SETTING UP INDUSTRIES ABROAD

\*16. SHRI M. P. BHARGAVA: Will  
the Minister of COMMERCE AND INDUS-  
TRY be pleased to state:

(a) whether it is a fact that a policy  
decision has been taken by Govern-  
ment to allow Indian businessmen to  
enter into foreign collaboration for  
setting up industries in countries out-  
side India;

(b) if so, what encouragement is  
proposed to be given to such Indian  
businessmen; and

(c) whether any Governmental  
arrangements have been reached for  
this purpose between the Government  
of India and the Governments of other  
countries?

THE MINISTER OF INDUSTRY  
(SHRI MANUBHAI SHAH): (a) to (c).  
A statement is laid on the Table of  
the House.

#### STATEMENT

Government consider such propo-  
sals favourably on merits. The gen-  
eral pattern for these participations so  
far received is that the Indian share  
is for the plant and equipment  
supplied by India and the cost of  
technical know-how.

SHRI M. P. BHARGAVA: May I  
know, Sir, whether any applications  
have already been received?

SHRI MANUBHAI SHAH: Yes, Sir.  
Four applications have been approved,  
one each for Iran, Nigeria, Ethiopia  
and Ceylon.

SHRI M. P. BHARGAVA: May I  
know, Sir, whether only four appli-  
cations were received or a large num-  
ber of applications were received but  
only four have been sanctioned?

SHRI MANUBHAI SHAH: Only four  
were received and four have been  
sanctioned.